

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3170  
ANSWERED ON:07.08.2015  
Harassment of Nurses in Private Hospitals  
Shanavas Shri M. I.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received complaints of harassment and payment of meagre salaries to nurses employed in private hospitals in the country;
- (b) if so, the details thereof indicating the number of such complaints received and the action taken by the Government thereon during the last three years and the current year, State/UT-wise; and
- (c) the other corrective steps taken/being taken by the Government in this regard?

**Answer**

(a) to (c): Health being a State subject, the matter pertaining to improving and regulating the service conditions of the nurses working in the private hospitals in the country comes under the purview of the State Governments in which the private hospitals are located. All the State Governments have been requested, from time to time to take necessary measures for improving of service conditions of nurses including those working in the private sector.